

ITEM NO.10

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Criminal Appeal No(s). 966/2022

BABA FAKKADNATH @ MULLA @ DHARAMPAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(MR. SHANKAR DIVATE, AOR, HAS BEEN APPOINTED AS AMICUS CURIAE. )

WITH

Cr1.A. No. 965/2022 (II)

(MR. SHANKAR DIVATE, AOR, HAS BEEN APPOINTED AS AMICUS CURIAE.)

Date : 18-11-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Shankar Divate, AOR

For Respondent(s)

Mr. Vishwa Pal Singh, AOR

Mohd. Alim Khan, Adv.

Mr. Surjeet Singh, Adv.

Mr. Ashutosh Bhardwaj, Adv.

UPON hearing the counsel, the Court made the following  
O R D E R

Criminal Appeal No. 966/2022 and Criminal Appeal No. 965/2022

Common Sole respondent is duly represented.

Original records have been received from High Court and Trial Court.

Parties may file additional documents.

Registry to process the matter for listing before the Hon'ble Court.

ATUL M. KURHEKAR  
Registrar